GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 1206 ANSWERED ON 10.12.2025

SWAMITVA IN KARNATAKA

1206. SHRI IRANNA KADADI:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the detailed progress of the 'Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA)' scheme in the State of Karnataka, with a specific breakdown for Belagavi district;
- (b) how many villages in Belagavi have been surveyed by drone and how many property cards ('Aakruthi') have been distributed;
- (c) the total amount of 15th Finance Commission grants (tied and untied) released to Gram Panchayats in Belagavi district;
- (d) the steps being taken to ensure the timely utilisation of these grants; and
- (e) how many Gram Panchayats in Belagavi are using the 'e-Gram Swaraj' portal for their operations?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b) In the State of Karnataka, the drone survey has been completed in the 25,418 villages and 3.32 lakh property cards have been distributed in 2,626 villages.

In the Belagavi District of Karnataka State, the drone survey is completed in 1,302 villages, out of the total eligible 1,329 villages and 17,328 Property Cards have been distributed in 88 villages.

- (c) The district-wise data of funds released under 15th Finance Commission (FC) grants (tied and untied) is not maintained in the Ministry.
- (d) The Ministry of Panchayati Raj has implemented several measures to monitor the Statewise distribution and utilization of 15th FC Grants. The Ministry of Panchayati Raj (MoPR) conducts regular meetings with the States and issues advisories to provide handholding support to enable Panchayats and traditional local bodies to fulfil all eligibility conditions for the timely release of grants. To enhance transparency and accountability, the Ministry rolled out the eGramSwaraj application, which enables tracking of 15th FC funds to Panchayats and

traditional local bodies and monitors payments to vendors through the PFMS interface. Additionally, all assets created using these grants are geo-tagged via the mActionSoft app. The AuditOnline portal further supports this by enabling the timely online audit of Panchayat/RLB accounts and promoting financial accountability. The Ministry has also constituted a Coordination Committee for 15th FC which plays a critical role in overseeing fund utilization, providing guidance on implementation issues, and addressing challenges faced by States, Panchayats and traditional local bodies. Together, these initiatives ensure the efficient and transparent utilization of 15th FC Grants.

(e) All 497 Gram Panchayats in Belagavi are onboarded on the eGramSwaraj portal and are using the portal for their operations in respect of 15th FC grants.
